

to replace the existing old telephone exchange equipments;

(b) if so, whether there is any specific plan to replace the FRINGE exchange equipment at Poonamallee Telephone Exchange near Madras.

(c) whether it is a fact that the FRINGE equipment which was dismantled in 1967 at Ambattur has been installed at Poonamallee Exchange; and

(d) whether Government will consider to set up a cross-bar exchange system at Poonamallee?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON):

(a) Yes, Sir.

(b) and (c). New equipment was installed at Poonamallee Exchange in 1963-64 and is not yet due for replacement.

However, there is a proposal to shift the exchange from the present rented building to a new departmental building by using equipment from Red Hills and Ennore exchanges which had also been newly installed in 1963-64 and later.

(d) No, Sir.

#### **Sugarcane Arrears**

3856. SHRI RAMJIT SINGH P. GAEKWAD:

SHRI DAULAT RAM SARAN:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that large amount of arrears of payment of sugarcane are outstanding with sugar factories;

(b) if so, the total amount of such outstanding arrears with each sugar factory in public and co-operative sectors, and how long they are in arrears; and

(c) the steps taken to ensure payment in time?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) The total amount of arrears of sugarcane price outstanding with sugar factories as on 31st October, 1980, as reported by them in their statutory returns, is Rs. 13.54 crores as against Rs. 24.79 crores on the corresponding date last year.

(b) A Statement showing the arrears of sugarcane price outstanding against each sugar factory in the Public and Co-operative Sectors and the season-wise break-up of these arrears is attached.

(c) The cane arrears position is periodically reviewed and the State Governments are asked to get the arrears liquidated expeditiously. In cases where the arrears exceed the prescribed limit of 10 per cent of the total price payable for the preceding season, necessary action is also taken under the Sugar Undertakings (Taking Over of Management) Act, 1978.

## Statement

NAMES OF FACTORIES IN PUBLIC AND COOPERATIVE SECTORS AND THE ARREARS OF SUGARCANE PRICE OUTSTANDING AGAINST THEM AS ON 31-10-1980 (AS PER INFORMATION FURNISHED BY SUGAR FACTORIES)

FACTORY	Arrears of sugarcane price in lakh Rs. as on 31-10-80			Total	REMARKS
	79-80 season	78-79 season	77-78 & earlier seasons		
<i>(A) Public Sector</i>					
<i>Uttar Pradesh</i>					
1. Mohiuddinpur . . . . .	0.58	0.20	5.84	6.62	
2. Sakhoti Tanda . . . . .	..	6.92	..	6.92	As on 22-10-80
3. Bijnor . . . . .	..	3.97	4.61	8.58	
4. Amroha . . . . .	..	1.20	18.18	19.38	
5. Raza Baland . . . . .	..	6.63	60.28	66.91	
6. Jarwal Road . . . . .	..	0.24	13.26	13.50	
7. Diamond . . . . .	..	2.69	0.41	3.10	
8. Khadda . . . . .	..	..	0.20	0.29	
9. Ramkola (MK) . . . . .	..	..	2.11	2.11	
10. Nandgarj . . . . .	0.21	8.02	..	0.23	As on 22-10-80
11. Daryapur . . . . .	0.07	0.07	..	0.14	
<i>Bihar</i>					
12. Sitalpore . . . . .	0.11	0.12	13.88	14.11	
13. Ryam . . . . .	1.05	0.09	0.03	1.27	
14. Lohat . . . . .	0.29	0.10	25.21	25.60	
15. Sakri . . . . .	0.01	..	12.27	12.28	
16. Samastipur . . . . .	0.11	0.24	0.21	0.56	
17. Banraankhi . . . . .	0.71	0.18	0.36	1.25	
18. Bihta . . . . .	0.02	..	28.44	28.40	
19. Warisaliganj . . . . .	0.06	0.14	0.18	0.38	
20. Guraru . . . . .	..	0.09	0.11	0.20	
<i>West Bengal</i>					
21. Ahmedpur . . . . .	0.02	0.64	1.53	2.19	

FACTORY	Arrears of sugarcane price in lakh Rs. as on 31-10-80				REMARKS
	79-80 season	78-79 season	77-78 & earlier seasons	Total	
<i>Rajasthan</i>					
22. Sriganganagar . . .	0.02	0.01	0.02	0.05	
<i>Karnataka</i>					
23. Mandya . . .	66.58	0.19	4.65	71.42	
24. Gangavati . . .	1.46	0.88	..	2.34	
<i>Andhra Pradesh</i>					
25. Shakarnagar . . .	..	..	0.28	0.28	
<i>Tamil Nadu</i>					
26. Perambalur . . .	0.01	..	..	0.01	
(B) <i>Cooperative Sector</i>					
<i>Uttar Pradesh</i>					
1. Anoopshahr . . .	0.06	0.25	..	0.31	
2. Harduaganj . . .	0.90	0.95	0.32	2.17	
3. Ramala . . .	0.56	..	..	0.56	
4. Nanauta . . .	0.05	..	..	0.05	
5. Bisalpur . . .	0.08	..	..	0.08	
6. Kaimganj . . .	0.52	3.16	2.23	5.91	
7. Nadeshi . . .	0.42	0.39	..	0.81	
8. Badaun . . .	..	3.60	..	3.60	
9. Kashi . . .	4.63	1.91	0.36	6.90	
10. Rasra . . .	0.04	..	..	0.04	As on 22-10-80
11. Azamgarh . . .	0.17	3.42	0.55	4.14	
<i>Assam</i>					
12. Baruabamungaon . . .	0.11	0.07	0.55	0.73	
<i>Punjab</i>					
13. Morinda . . .	0.10	0.05	0.02	0.17	
14. Bhogpur . . .	0.17	0.06	0.23	0.46	
<i>Haryana</i>					
15. Rohtak . . .	0.01	0.92	..	0.93	
16. Panipat . . .	0.09	2.89	1.77	4.75	

FACTORY	Arrears of sugarcane price in lakh Rs. as on 31-10-80				REMARKS
	79-80 season	78-79 season	77-78 & earlier seasons	Total	
17. Karnal . . . . .	0.02	0.16	0.10	0.28	
18. Sonapat . . . . .	0.48	0.42	..	0.90	
<i>Rajasthan</i>					
19. Keshoraipatan . . . . .	..	0.03	0.38	0.41	As on 22-10-80
<i>Madhya Pradesh</i>					
20. Morena . . . . .	0.02	..	..	0.02	
<i>Orissa</i>					
21. Aska . . . . .	0.03	..	0.07	0.10	
22. Bargarh . . . . .	0.87	..	0.02	0.89	
<i>Maharashtra</i>					
23. Niphad . . . . .	..	0.44	0.75	1.19	
24. Ganeshnagar . . . . .	..	0.39	14.47	14.86	
25. Shrigonda . . . . .	..	0.24	0.26	0.50	
26. Nira . . . . .	0.52	0.57	2.20	3.29	
27. Kopergaon . . . . .	5.46	..	..	5.46	
28. Sangli . . . . .	2.91	..	..	2.91	
29. Ichalkaranji . . . . .	15.28	0.46	2.36	18.10	
30. Bhogawati . . . . .	10.61	0.20	0.15	10.96	As on 22-10-80
31. Sangamner . . . . .	2.70	..	..	2.70	As on 22-10-80
32. Kalambar . . . . .	0.40	0.17	1.22	1.79	As on 22-
33. Theur . . . . .	..	..	0.34	0.34	
34. Panzarkhan . . . . .	2.43	..	..	2.43	
35. Bhunj . . . . .	0.36	2.90	0.88	4.14	
36. Vishwas . . . . .	..	0.18	0.83	1.01	
37. Jijamata . . . . .	0.74	6.23	..	6.97	
38. Vasant . . . . .	0.40	0.42	..	0.82	
39. Killari . . . . .	2.90	..	0.01	2.91	
40. Sillod . . . . .	1.47	1.17	0.58	3.22	
41. Dongarkada . . . . .	..	0.20	0.10	0.30	

FACTORY	Arrears of sugarcane price in lakh Rs. as on 31-10-80			REMARKS
	79-80 season	78-79 season	77-78 & earlier seasons	
<i>Maharashtra—(contd.)</i>				
42. Daulat . . . . .	0·64	0·76	0·41	1·81
43. Faizpur . . . . .	..	0·05	0·28	0·33
44. Kadwa . . . . .	..	0·15	..	0·15
45. Bhadrakali . . . . .	1·21	..	..	1·21
46. Sonai . . . . .	3·34	..	..	3·34
47. Kada . . . . .	0·50	..	..	0·50
48. Parsoda . . . . .	0·27	—	..	0·27 As on 22-10-80
<i>Gujarat :</i>				
49. Una . . . . .	0·73	0·09	0·14	0·96
50. Chalthau . . . . .	..	29·40	..	29·40 As on 30-9-80
51. Dhoraji . . . . .	..	..	22·12	22·12 Reported to be 'Nil' on notified cane price.
52. Maroli . . . . .	10·21	..	..	10·21
53. Talala . . . . .	3·26	..	..	3·26 As on 15-10-80
54. Valsad . . . . .	47·65	0·56	..	48·21 As on 22-10-80
<i>Karnataka:</i>				
55. Sa vkeshwar . . . . .	7·47	..	..	7·47
56. Kampli . . . . .	9·89	0·59	6·67	17·15
57. Pandavapura . . . . .	11·78	..	0·32	12·10
58. Bidar . . . . .	0·08	0·02	0·12	0·22
59. Malaprabha . . . . .	..	6·80	..	6·80
60. Vanivilassa . . . . .	0·04	0·12	0·01	0·17
61. Kollegal . . . . .	0·10	0·19	0·10	0·39
62. Raibagh . . . . .	..	0·43	..	0·43
63. Bhadra . . . . .	0·16	0·02	..	0·18
<i>Kerala:</i>				
64. Mannam . . . . .	..	21·42	19·99	41·41

FACTORY	Arrears of sugarcane price in lakh Rs. as on 31-10-80				REMARKS
	79-80 season	78-79 season	77-78 & earlier seasons	Total	
<i>Andhra Pradesh:</i>					
65. Anakapalle . . .	0.01	0.03	0.13	0.17	
66. Tuni . . . . .	0.54	..	..	0.54	
67. Bhimadole . . .	..	..	6.75	6.75	
68. Cuddapah . . .	..	..	1.28	1.28	
<i>Tamil Nadu:</i>					
69. Ambur . . . . .	..	..	0.22	0.22	
70. Salem . . . . .	0.41	0.01	0.14	0.56	
71. Tirupattur . . .	0.05	..	..	0.05	As on 22-10-80

NOTE :—This excludes the names of factories which have not reported any arrears.

**News-item Captioned "Single Agency for Rural Growth"**

3857. SHRI S. K. SINGH: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) whether the attention of Government has been drawn towards a news item appearing in the 'Indian Express' dated the 12th November, 1980 under the captioned "Single agency set up for rural growth";

(b) if so, the details thereof together with the reasons for setting up such agencies;

(c) the extent to which the newly formed agencies will be in a position to improve the rural conditions; and

(d) the amount earmarked by Government for proper maintenance of roads etc. in the country which were washed away during rainy season separating villages from the main market centres?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM): (a) Yes, Sir.

(b) When the special programmes of rural development like Small Farmers Development Agency programme and the Drought Prone Areas Programme were launched, the Government set up district-level agencies under Registration of Societies Act for implementing these programmes. With the introduction of the Integrated Rural Development Programme, into which the SFDA programme has been merged, it has been decided to set up district-level rural development agencies on the existing SFDA pattern in all those districts where such agencies did not exist. Where SFDA, DPAP machinery is available, the Integrated Rural Development Programme would be implemented by the same machinery. In other districts SFDA type agencies are being set up for overseeing the implementation of the IRD programme. These agencies are headed by the District Collectors/Deputy Commissioners. The Agencies are Provided a Chief Executive Officer, usually called Project Director, with adequate technical and administrative staff. The cost of implementing the Integrated Rural